

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATHI BENCH**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 592/9/HDB/2019
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Quippo Energy Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No representation on behalf of both sides. Matter adjourned.

Put up the matter on 14.04.2020.



**MEMBER TECHNICAL**

Santi



**MEMBER JUDICIAL**